NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/91/(IB)/2017

NAME OF THE PETITIONER(S)

: GMT OPTICALS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. R. SUDHA

PCS

PR sudlo

CP NO. 4468

ORDER

Ms. P.R. Sudha, representative for the Petitioner present and filed the petition under section 252 of the Companies Act, 2013 for restoration of the name of the Applicant Company.

The **Registry** is directed to issue notice to the ROC for filing the objections within four weeks. Put up on **14.11.2017** at **10.30** A.M.

S-viragarquan

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)